

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

REVISED DAILY CAUSE LIST DATED 17.05.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|--|--|-------------------------------|
| 1. | I.A. No. 2025 of 2023 in Comp. App. (AT) (Ins) No. 609 of 2023 | State Bank of India Vs. Navneet Kumar Gupta & Ors. | Prerana Sabarwal |
| 2. | I.A. No. 2071 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | Praveen Kumar Kashyap Vs. Avil Menezes | Puneet Bajaj |
| 3. | I.A. No. 2087 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | Expo India International Through its Sole Proprietor Shubham Yadav Vs. Vikram Bajaj | Aditya Singh |
| 4. | I.A. No. 2084 of 2023 in Comp. App. (AT) No. __ of 2023 | HT Mobile Solutions Ltd. Vs. HT Media Ltd. | Roopali Singh |

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar